

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:232  
ANSWERED ON:09.08.2005  
JOINT INTELLIGENCE SHARING MECHANISM  
Chowdhury Shri Adhir Ranjan;Singh Shri Uday

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government and some North Eastern States have decided to set up a joint intelligence sharing mechanism;
- (b) if so, the facts and details thereof;
- (c) whether the activities of insurgent groups in the North Eastern States have been on the increase;
- (d) if so, whether such insurgent groups are having connections with the militants in the neighbouring border States; and
- (e) if so, the steps taken/proposed to be taken to check activities of insurgents in North Eastern States?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.232 FOR REPLY ON 9.8.2005 REGARDING 'JOINT INTELLIGENCE SHARING MECHANISM'

(a)&(b): A meeting was held in the Ministry of Home Affairs under the Chairmanship of Union Home Secretary on 15th July, 2005 which was attended by Directors General of Police from Assam, Meghalaya, Tripura and Nagland. A view emerged that an intelligence sharing mechanism among the Police Chiefs of the North Eastern States will help in tackling insurgency more effectively. It was decided to invite States of Arunachal Pradesh, Manipur and Mizoram also to join this arrangement. The Police Chiefs of these States will meet periodically, in different States, for this purpose.

(c): The number of violent incidents till 31st July, 2005, have decreased by 5% compared to corresponding period in 2004. The number of civilians and security forces personnel killed during the period has also decreased by 28% and 58% respectively.

(d): There are reports that some militant groups have links with other militant outfits in the North-East.

(e): The Government has taken various steps to curb such militant activities, which inter alia, include deployment of Army and Central Police Forces and coordinated action by the security forces for counter insurgency operations. Other steps include modernization/upgradation of the State Police Forces, reimbursement of security related expenditure, liberalised surrender and rehabilitation policy and declaration of militants organizations as 'unlawful associations'. The Government of India has also extended an invitation to all militant outfits to give up the path of violence and to come forward for talks within the framework of the Indian Constitution.